

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

16. C.P. (IB) 4537(MB)/2018

CORAM:

SHRI RAJESH SHARMA  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: European Projects & Aviation Limited  
V/s  
M/s Infro Alliance Trading Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Chandrakant Mhadeshwar, Ld. Counsel for the Petitioner present.  
Despite publication of notice two times, the Corporate Debtor chose not to appear in the matter.
2. Counsel for the Petitioner filed affidavit of service showing publication of notice.
3. Heard the Counsel for the Petitioner. **Reserved for order.**

Sd/-  
**RAJESH SHARMA**  
Member (Technical)  
/NP/

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)